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O.A. No 3891 90

26.8.96

Hon. Dr. R. K. Saxena, J.M.

Hon. Mr. S. Dayal, J.M.

A-1
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Name was present in the parties after 16.7.92.
The matter was listed on 24.4.96 but
name had appeared in applicant thereafter
on two subsequent dates. The bench was not
available. One more date is given.
Fax on 7.10.96.

for
J.M.
A.M.

NS

9/R
RA has not been
filed so far.

7-10-96 Hon'ble Dr. R. K. Saxena, J.M.
Hon'ble Mr. D. S. Bawagi, A.M.

Kumar
4/10/96

Name is present for the applicant. Sri
V. K. Goyal counsel for respondent is
present. Perusal of the record speaks
that the counsel for the applicant is not
appearing for the last several dates.
On the last date it was clearly mentioned
that there should be last opportunity.
The case relates to the year 1990. It appears
that the applicant is not interested in
the case. Therefore it is dismissed on
default.

A.M.

J.M.